

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

IA (IBC) 197/2022 & 708/2021 in CP (IB) No. 673/7/HDB/2019
U/s 7 of IBC, 2016

IN THE MATTER OF:

Bank of India

... Financial Creditor

Vs.

ECI Infra Towers Company Pvt Ltd (Corporate Guarantor of
ECI Engineering & Construction Co. Ltd)

... Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 708/2021:-

Ld. Counsel Smt. Mummaneni Vazra Laxmi for the applicant/RP, Ld.
Counsel Shri. Joseph Augustine for R1 and Ld. Counsel Shri. VVSN Raju for R2
present.

For hearing, matter adjourned to 28.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)